

of India. No proposal has been received in this regard from the Chief Justice of India.

Production capacity of Ramagundam Power Project

5084. SHRI G. NARSIMHA REDDY: Will the Minister of ENERGY be pleased to state:

(a) what is the present capacity of power production of Ramagundam Power Project (1981) and whether there is a plan to increase it progressively by the end of the Sixth Plan;

(b) whether it is a fact that the money allotted by the Centre for this Project during 1979-80 was not fully spent and if so, the reasons therefor;

(c) whether Project authorities have been directed to keep plans ready so that Central assistance is fully utilised and pace of work is accelerated; and

(d) what is the state of utilisation of funds for 1981?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The National Thermal Power Corporation is executing the project for the setting up of a super thermal power station at Ramagundam in Andhra Pradesh. The project would have a final installed capacity of 2100 MW comprising of 3 units of 200 MW each and 3 units of 500 MW each. The first unit of 200 MW is presently scheduled to be commissioned by February, 1984 and the installed capacity of the station is expected to be 600 MW by the end of the present plan.

(b) No, Sir. The utilisation of funds for the project was over 99 per cent in 1979-80.

(c) The annual financial provisions are determined according to the programme of work for the execution of the project.

(d) The National Thermal Power Corporation expects to fully utilise the allocation of Rs. 80 crores for the year 1981-82.

Task Force to ensure Time bound Programme for Augmenting Power Production

5085. SHRI G. NARSIMHA REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government have set up task force to ensure that a time bound programme is drawn up for augmenting power production in the country;

(b) if so, the number of such units and their precise terms of reference;

(c) whether any task force for increasing the power production and giving suitable assistance to State Electricity Boards of Andhra Pradesh has been formed; and

(d) by what time the task force's recommendations will be available?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). One of the reasons for the power shortage in the country is the comparatively unsatisfactory performance of thermal power stations. A number of steps have, therefore, been taken to improve the performance of thermal power stations. These measures include setting up of task forces for specific purposes in the thermal sector. A task force has been set up with a view to take steps for the early stabilisation of 200 MW units and improved performance. This task force comprises representatives of the Central Electricity Authority, BHEL, ILK and the State Electricity Boards. They have identified deficiencies and prepared time bound programme for its early stabilisation and improvement in 200 MW units. It is continuous process and as a result of the action taken by this task force, the capacity utilisation of